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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**



**T.P. No.62A/2017 With T.P. No.62/560(6)/NCLT/AHM/2017(New)  
IA No. 5344/2015 In C.P. No. 9/560(6)/NCLT/AHM/2015(Old)  
(Gwalior Bench, Madhya Pradesh High Court)**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2018**

Name of the Company: Praveen Kumar Bohra  
V/s.  
Registrar of Companies & Ors.

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NATASHA SHAH	ADV.	PETITIONER	
2.	HARMISH K. SHAH	AGR	Intervener	


**ORDER**

Learned Advocate Ms. Natasha Shah present for Petitioner. Learned Advocate Mr. Harmish Shah present for Intervener. None present for Respondents no. 2 and 3.

Petitioner filed certified copy of the order dated 09.12.2015 passed by Hon'ble High Court of Madhya Pradesh Bench at Gwalior in CP 7/2015.

Learned Counsel for Intervener requested time.

List the matter on 15.03.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 16th day of February, 2018.